

Madam, with this I want to add one point, I was disappointed when last night I was watching Doordarshan. Now we have very little achievement in the field of sports. But when an Indian boy is winning a junior title in New York, the Indian TV was busy in showing those clippings which were being shown from other advanced, capitalist countries. But we could not see Leander Paes in action when the news was being telecast here. The Minister in charge of sports and youth affairs is here. I would urge that it is necessary to encourage the younger generation. So I think that Doordarshan should collect video tape of that final game and show it after proper publicity.

Thank you, Madam.

श्री सिकन्दर बख्त (मध्य प्रदेश) : हम इसमें अपने आपको वाबस्ता करते हैं। बहुत खुशी की बात है।

SHRI KAMAL MORARKA (Rajasthan): I also want to associate myself. I will request Mamataji....

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now the Minister wants to say something.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (KUMARI MAMATA BANERJEE): I want to congratulate the hon. Member who has raised this issue. From our Department yesterday afternoon itself we have sent our congratulations to Leander Paes. *(Interruptions)* I also request through you the Information and Broadcasting Ministry to give more importance and give seriousness in this matter so that such events should be shown on the TV in proper time.

I will also refer this to the Minister of Information and Broadcasting,

Need to change the system, including the Constitution

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Shri R. K. Karanjia.

SHRI R. K. KARANJIA (Nominated). Madam ; Vice-Chairman and hon. Members, as this happens to be my maiden speech... *(Interruptions)*

SOME HON. MEMBERS: You have already made one.

SHRI R. K. KARANJIA: I have made two. These were two interventions. It was not my maiden speech. We are entitled to intervention.

SHRI SHANKAR DAYAL SINGH (Bihar): But you have to address only the Chair, not the Members.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him continue.

SHRI R. K. KARANJIA: I was just making an excuse, because this is an important subject and I wanted to crave Chairmalm's indulgence so far as the time factor is concerned. *(Interruptions)*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I suggest that you let him get on and also keep in mind the time factor.

SHRI R. K. KARANJIA: Thanks for the permission.

I see the new economic policies as a mini revolution setting the nation's policy, its socio-economic system and its system of governance itself in commbition. If properly handled in this all-embracing dimension of an outright wholesale system change—I repeat an outright wholesale system change—it could be the small beginning of a resurrection of the nation from a dead or dying system. On the other hand, if distorted or scuttled, it could lead to a tragedy of the kind that the Soviet Union is today experiencing. I welcome the changes. Although I would have preferred Mr. Atal Bihari Vajpayee's package of a

[Shri R. K. Kranjia]

genuine Swadeshi solution as against the IMF track which has conditionalities, since Mr. Manmohan Singh believes that it is we who have trapped the IMF into a loan on our conditionalities rather than the IMF trapping us on its own, conditionalities, I would, suspend judgement till we see the results. In the meantime, one can be only happy at the prospects of the so-called tiger of Indian industry (*Interruptions*).

SHRI A. G. KULKARNI (Maharashtra); Madam, point of order. Karanjia is expressing an opinion on a total fiscal change. This will not form part of the Special Mention because we have only three to four minutes to speak. I would request Karanjia that when Appropriation Bill or Finance Bill is there, he can make a speech. This will be better.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Karanjia he has raised a point of order. His point is, in special Mention you have only two minutes or three minutes to speak.

SHRI R. K. KARANJIA: That is why when you asked me to speak X mentioned that it would be a long affair.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Why don't you raise this point in a discussion on the Finance Bill? The discussion is going to begin today, or tomorrow. If you give your name, you can speak on the Finance Bill. I am sure if you give your name to the Secretariat your name will be included in the list of speakers. That will be more appropriate. There are many Members waiting to speak on matters which are of urgent public importance of the day.

SHRI R. K. KARANJIA: I was myself surprised. That is why I raised this subject.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I am sure you can speak on one of the

Finance Bills or the Appropriation Bills. That will be appropriate.

SHRI R. K. KARANJIA: Thank you.

**SPECIAL MENTION—contd.
Reference to Export of Vintage Cars**

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Madam, the export of vintage vehicles manufactured prior to 1940 was totally banned in 1972. The export of vehicles manufactured in rare cases... (*Interruptions*).

SHRI RAJ MOHAN GANDHI (Uttar Pradesh): Madam... (*Interruptions*).

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): He wanted to raise a point.

SHRI RAJ MOHAN GANDHI: We all want to raise a point.

DR. JINENDRA KUMAR JAIN: Half-a-minute, Madam.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Dr. Jain, why don't you speak after the Special Mentions? Many Members are waiting to speak.

DR. JINENDRA KUMAR JAIN: Madam, I have completed my point.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I am not allowing. I am going to call the next speaker.

DR. JINENDRA KUMAR JAIN: I want to make a request because it is a matter of future generation education and tourism. I think the Ministry of Commerce will look into it and will not allow the export of vintage cars.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Shri A. G. Kulkarni.

Increased mismanagement of Sugar Co-operative in the "CoTinty."

SHRI A. G. KULKARNI (Maharashtra): With deep anguish I raise a